

9-10-90

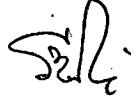
SPM & AVH

Mr MR Rajendran Nair for applicant  
Mr P Santhoshkumar, ACGSC for respondents

The learned counsel for the respondents states at the Bar that he has received orders from the respondents today to the effect that the old procedure of selection will be maintained for posting of Inspectors at the International Airport, Trivandrum and that on that basis the relief claimed in the <sup>main</sup>/application has been granted. Based on the statement made by the learned counsel, the learned counsel for the applicant does not wish to press the application any further.

Accordingly, the application is closed as not pressed.

  
( AV HARIDASAN )  
JUDICIAL MEMBER

  
( SP MUKERJI )  
VICE CHAIRMAN

9-10-1990